

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P.(IB)/71(AHM)2021

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.06.2021

Name of the Company: Coral Pharma Chem
V/s
Jay Formulations Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

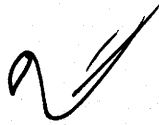
Learned Counsel Mr. Vaibhav Mohnot appeared for the Operational Creditor.

We direct the Operational Creditor and Registry to serve notice to the Corporate Debtor by speed-post and by e-mail and to file affidavit within two weeks.

Matter stands adjourned to 14.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 2nd day of June, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)